HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu) ****

ORDER

No: 190 of 2025/RG

Dated: 04 .12.2025

In the interest of administration, Ms. Farhana Ali, Additional Registrar (Adm.), J&K Judicial Academy, Srinagar who vide High Court Order No. 1674 of 2025/RG dated 20.11.2025, was transferred and posted as Additional Registrar (Adm.), High Court Wing Srinagar, shall continue to work in the J&K Judicial Academy, Srinagar till 31.01.2026.

By Order.

Registrar General Dated:- ο μ .12.2025

No:-75451-Q0/RG/GS

Copy of the above forwarded to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr./Mrs. Justice for kind information of their Lordships.

3. Director, J&K Judicial Academy, Jammu;

- 4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
- Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
 Registrar Rules, High Court of J&K and Ladakh, Jammu;for information.
- 7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- 8. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh, Jammu;

...... for information and necessary action.

- 9_CPC e-Courts, High Court of J&K and Ladakh for information and uploading the same on the High Court Website.
 - 10. Director Finance, High Court of J&K and Ladakh, Jammu for information.
- 11. Concerned Officer_ for information and necessary compliance.

12. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.

- 13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
- 14. Order File.